

LOK SABHA
UNSTARRED QUESTION NO. 891
TO BE ANSWERED ON 21st July, 2022
LNG Terminal at Ennore, Chennai

891. SHRI T.R. BAALU:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Liquified Natural Gas (LNG) Terminal at Ennore, Chennai is operating to its full capacity and if so, the details thereof;
- (b) the details of the quantum of regasified gas supplied from April to October, 2021 along with the details of the consumers of natural gas;
- (c) whether the Ennore LNG terminal is not being able to reach its rated capacity in import and sales and if so, the reasons therefor along with the remedial measures proposed by Indian Oil Corporation in this regard;
- (d) whether there is any delay in supplying piped gas to domestic consumers and city bus transportation in Chennai, Sriperumbudur, Kancheepuram, Avadi and Tambaram cities and if so, the reasons therefor; and
- (e) the time by which India Oil Corporation would be able to commence these services?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री

(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL
GAS**

(SHRI RAMESWAR TELI)

(a) to (c) The LNG terminal at Ennore is operating at capacity level which is increasing in line with the operationalization of Ennore-Tuticorin natural gas pipeline and connectivity with the customers. Quantum of regasified gas supplied from April to October 2021 is 0.408 Million Metric Tonne. The gas is being supplied to Fertilizer Plant, Refinery and Petrochemical Industries and for City Gas Distribution (CGD) consumers.

(d) and (e) Providing Piped Natural Gas (PNG) connections and establishment of Compressed Natural Gas (CNG) stations is part of the development of CGD network and the same is carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB). Tambaram, Avadi and Chennai districts are covered under Chennai & Tiruvallur Geographical Area (GA) authorized to Torrent Gas Chennai Private Limited and Sriperumbudur and Kanchipuram districts are covered under Kanchipuram GA authorized to AGP CGD India Private Limited. The entities are establishing CNG station and providing PNG connections as per the Minimum Work Programme prescribed and as per timelines authorized by PNGRB.
